

# HIGH COURT OF JUDICATURE AT PATNA

## Corrigendum

[TENDER NOTICE No.- 02/ 2026 A. D. (Establishment)]

With reference to Tender Notice No. 02/2026 A.D. (Establishment) dated 23.03.2026, it is for information that the date of submission of quotation be read as “**on and before 30.03.2026 (Monday)**” instead of “on and before 30.03.2026 (Tuesday)”.

The content of the aforesaid notice is modified to this extent only.

Dated- 24.03.2026

*G*  
*24-03-2026*  
Registrar (Establishment)  
Patna High Court, Patna